

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1057
TO BE ANSWERED ON 22.07.2016

ACHIEVEMENTS BY ANGANWADI CENTRES

1057. SHRIMATI RITI PATHAK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of measures taken to set up Anganwadi Centres (AWCs), work done by these centres, their achievements and objectives and the measures taken to achieve the targets;
- (b) the details of remuneration being given by the Government to Anganwadi workers and status of any additional payment being made to them by each of the States;
- (c) whether the Government has held any consultation with the United Nations Children's Emergency Fund (UNICEF) in regard to functioning of AWCs; and
- (d) if so, the details and outcome thereof and the benefits accrued therefrom in improving the functioning of AWCs?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme which was launched in 1975 with 33 Projects in 4891 Anganwadi Centres (AWCs) and expanded gradually. The objectives of this Scheme are as under :
 - (i) to improve the nutritional and health status of children in the age-group 0-6 years;
 - (ii) to lay the foundation for proper psychological, physical and social development of the child;
 - (iii) to reduce the incidence of mortality, morbidity, malnutrition and school dropouts;
 - (iv) to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and
 - (v) to enhance the capability of the mothers to look after the normal health and nutritional needs of the children through proper nutrition and health education.

These objectives are achieved by providing a package of six services under the ICDS scheme, viz., Supplementary Nutrition, Pre-school non-formal education, Nutrition & Health Education, Immunization, Health check-up; and Referral services. Three of the six services viz., immunization, health check-up and referral services are provided by Auxiliary Nurse Mid-wife (ANM)/Medical Officer (MO) of NRHM & Public Health Infrastructure.

ICDS scheme was expanded in three phases in the years 2005-06, 2007-08 and 2008-09, so as to cover all habitations, including SC/ST and minority dominated areas, across the country. The cumulative total of approved Projects and AWCs (including Mini-AWCs and 'Anganwadi on Demand') is 7076 and 14 lakh

respectively. While Projects are sanctioned at block level, AWCs are sanctioned at the habitation level on the basis of population norms.

The ICDS Scheme today operates through a network of 7073 fully operational Projects and 13.49 lakh AWCs as on 31.03.2016. The services are currently being provided to 10.21 crore beneficiaries of which 8.29 crore are children under six years of age and 1.92 crore are pregnant women and lactating mothers. Pre-school education is provided to 3.50 crore children of 3-6 years of age as on 31.03.2016.

- (b) The Anganwadi Workers and Anganwadi Helpers are paid fixed honorarium per month as decided by the Government from time to time. Presently, Anganwadi Workers and Anganwadi Helpers are paid Honoraria of Rs.3000/- per month and Rs.1500/- p.m. respectively w.e.f. 01.04.2011. The Anganwadi Workers of Mini AWCs are being paid honoraria of Rs.2250/- w.e.f. 04.07.2013. Apart from these, additional monetary incentives are also paid by most of the State Governments/UT Administrations from their own resources. State-wise details are given at **Annex-I**.
- (c) No, Madam.
- (d) Does not arise.

Statement indicating additional monthly honorarium paid to AWWs/AWHs by the States/UTs. from their own resources

S.No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		AWW	AWH
1	Tamilnadu	5940 (non-standardized scale of pay that includes pay-2500, GP-500,HRA-500,CCA-180,MA-100 & DA-2160)	3532 (non-standardized scale of pay that includes pay-1300, GP-300,HRA-500,CCA-180,MA-100 & DA-1152)
2	Goa	3000-4200	1700-2300
3	Tripura	2865	1924
4	Sikkim	2225	1500
5	Delhi	2000 p.m. as addl. honorarium + 300 p.m. as 10% cost share of honorarium	1000 p.m. as addl. honorarium +150 p.m. as 10% cost share of honorarium
6	Andaman & Nicobar	2000	1500
7	Madhya Pradesh	2000	1000
8	Karnataka	2000	1000
9	Haryana	2500	1000
10	Lakshdweep	1600	1000
11	Chandigarh	1600	800
12	Punjab	2000	1000
13	Uttarakhand	1500	750
14	West Bengal	1300	1300
15	Rajasthan	1330	815
16	Gujarat	1250	600
17	Maharashtra	1050	500
18	Kerala	2000	2000
19	Daman & Diu	1000	600
20	Dadra Nagar Heveli	1000	600
21	Chhattisgarh	1000	500
22	Andhra Pradesh	1200	700
23	Jharkhand	700	350
24	Jammu & Kashmir	600	340
25	Assam	1000	500
26	Odisha	1000	500
27	Himachal Pradesh	300	200
28	Puducherry	600	300
29	Uttar Pradesh	200	100
30	Manipur	100	50
31	Meghalaya	Nil	Nil
32	Bihar	Nil	Nil
33	Arunachal Pradesh	Nil	Nil
34	Nagaland	Nil	Nil
35	Mizoram	Nil	Nil
36.	Telangana	4000 (w.e.f. 1.3.2015)	3000 (w.e.f. 1.3.2015)